

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/146/2018 & M.A. NO.
60/1444/2017 & M.A. NO. 1445/2018 in
ORIGINAL APPLICATION NO. 060/651/2018**

Chandigarh, this the 8th day of February, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

1. Sharda Pathania wife of Sh. A.S. Pathania, aged about 39 years, resident of Village and Post Office Ranipur, Pathankot 145023.
2. Manjeet Kaur wife of Late Sukhwinder Singh, aged about 38 years, Village Panjupur, Post Office Naushehra, Nalbanda, Pathankot, 145025
3. Veena Sharma wife of Sh. Ashwani Sharma, aged about 45 years, resident of 4 marble quarters, House No. 487, Ram Nagar, Pathankot, 145001

....Petitioners

(By Advocate: Shri Ayush Goyal)

VERSUS

1. Shri Sanjay Mitra, IAS, Secretary, Union of India , Ministry of Defence, South Block, New Delhi-110001.
2. Brig. Ajit Neel Kanthan, Commandant, 167 Military Hospital, Pathankot Pin 145001.
3. Major Ashok Reddy, Company Commandant, 167, Military Hospital, Pathankot C/o 56 APO, Pin 145001.

....Respondents

(By Advocate: Shri V.K. Arya)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

In view of the fact that the petitioner has withdrawn the Original Application itself, therefore, the present Contempt Petition, which has been filed against the violation of interim order granted by this Tribunal in the O.A. does not survive and is accordingly

closed. Notice issued is discharged. M.As. stand disposed of accordingly.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 08.02.2019
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